

(1998-99) of Madhya Pradesh State Dairy Development Corporation, Bhopal and related papers

कृषि मंत्रालय में राज्य मंत्री श्री हुक्मदेव नारायण यादव : श्रीमान्, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I कम्पनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-
- (क) 1992-93 से 1995-96 तक के वर्षों के लिए कर्णाटक डेयरी डेवलपमेंट कारपोरेशन लिमिटेड, बंगलौर का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षक का प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।
- (2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) [पुस्तकालय में रखी गयी। देखिए संख्या एल.टी. 573/99]
- II. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-
- (क) 1998-99 के वर्ष के लिए मध्य प्रदेश स्टेट डेयरी डेवलपमेंट कारपोरेशन, भोपाल का वार्षिक प्रतिवेदन और परिसमापक का लेखा विवरण, लेखाओं पर लेखापरीक्षक के प्रतिवेदन सहित।
- (ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण। [पुस्तकालय में रखी गयी। देखिए संख्या एल.टी. 1274/99]

MOTION FOR ELECTION TO EMPLOYEES' STATE INSURANCE CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): Sir, I move the following Motion:-

"That in pursuance of clause (i) of Section 4 read with Section 5 of the Employees' State Insurance Act, 1948 (No. 34 of 1948) and Rule 2A of the Employees' State Insurance (Central)

[16 December, 1999]

RAJYA SABHA

Rules, 1950, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the Members of the House to be a member of the Employees' State Insurance Corporation."

The question was put and the motion was adopted.

MR. CHAIRMAN: Now we take up Special Mentions.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Sir, I just want to raise an issue about the alleged death of a woman on her husband's funeral pyre. Hon. Prime Minister is here. I would like to have your permission to raise the issue.

MR. CHAIRMAN: Not now. You should have taken the permission from me earlier.

SHRIMATI JAYANTHI NATARAJAN:**

DR. ALLADI P. RAJKUMAR: **

MR. CHAIRMAN: Whatever I have not allowed will not go on record.

DR. ALLADI P. RAJKUMAR: **

MR. CHAIRMAN: Nothing will go on record. Shri Ram Deo Bhandary. No. *(Interruptions)*... No. Mr. Ram Deo Bhandary.

SHRIMATI JAYANTHI NATARAJAN : Sir, this is an issue where a woman has committed....

MR. CHAIRMAN : Where?

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : उसको गौरवान्वित किया जा रहा है ...

SHRIMATI JAYANTHI NATARAJAN : In Uttar Pradesh, near Kanpur where a woman has died on her husband's funeral pyre. Some people say that it is "sati". Others say that it is "suicide". Whatever it is, that a woman should die on her husband's funeral pyre is a barbaric act; and worship is going on at that site...

**Not recorded as ordered by the Chair.

MR. CHAIRMAN : No. *...(Interruptions)...* No.

श्रीमती सरला माहेश्वरी : महिलाओं की इज्जत और मान मर्यादा का सवाल है ...

SHRIMATI JAYANTHI NATARAJAN : Sir, kindly request the Prime Minister to intervene; and let the House know what is going on there. *...(Interruptions)...* The hon. Prime Minister should intervene once more. We plead with the Prime Minister to respond to what we are saying. If there is any respect for the life of a woman, he will not allow any worship there. Honourable Prime Minister, please give us *...(Interruptions)...* We can only assume that the Prime Minister is not interested. *...(Interruptions)...* We are asking the Prime Minister. You are not the Prime Minister.

PROF. (SHRIMATI) BHARATI RAY (West Bengal) : We request the Prime Minister to respond. *...(Interruptions)...* We request the Prime Minister to respond.

श्रीमती सरला माहेश्वरी : 21 वीं सदी में हमारे देश की महिलाओं का भविष्य क्या होने जा रहा है? ...

SHRIMATI JAYANTHI NATARAJAN : If the Prime Minister is not interested in the question of *sati*, in protest, we are all walking out of the House in protest against the Prime Minister not responding. *...(Interruptions)...* On the issue of woman, we are walking out of the House.

(At this stage, some hon. Members left the Chamber.)

SPECIAL MENTIONS

Re: Income Tax Notice to RJD President in connection with his daughter's marriage expenditure

श्री रामदेव भंडारी (बिहार): माननीय सभापति जी, आपने मुझे एक महत्वपूर्ण विषय पर बोलने का अवसर दिया है। मैं आपको धन्यवाद करता हूँ।

श्री एम. वेंकैया नायडू (कर्णाटक): ... (व्यवधान) उसका क्या हुआ। उसके ऊपर कुछ प्रकाश डालें .. (व्यवधान)...

श्री रामदेव भंडारी : राष्ट्रीय जनता दल के माननीय अध्यक्ष ...